

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:3508  
ANSWERED ON:15.12.2006  
ADVANCES TO CORPORATE BORROWERS  
Goel Shri Surendra Prakash

**Will the Minister of FINANCE be pleased to state:**

- (a) whether rupees one thousand crore advances to corporate borrowers have been declared doubtful by the Punjab National Bank, Mumbai-Corporate Branch;
- (b) if so, the details thereof;
- (c) whether the bank has initiated any action against them;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM)

- (a) & (b): No, Sir. As on date, the Large Corporate Branch, Mumbai of Punjab National Bank has only two non-performing loans aggregating to Rs. 52.32 crore, which mainly include the account of M/s Petronet MHB Ltd. (Public Sector Undertaking) with outstanding of Rs. 49.78 crore.
- (c) to (e) : The account of M/s Patronet MHB Ltd. was financed under the consortium arrangement with nine other Banks and has been restructured under CDR mechanism.